

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO.2151
TO BE ANSWERED ON 29.11.2016

Treatment of Wild Animals

2151. SHRI K. ASHOK KUMAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it is true that there are lapses in providing treatment to wild animals and if so, the details thereof;
- (b) whether the Government has ordered an enquiry into the alleged lapses in the treatment of wild animals kept in captivity by the Forest Department; and
- (c) if so, the details and present status thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI ANIL MADHAV DAVE)

- (a) Protection of wild animals is the responsibility of the concerned State Forest Department. This Ministry has not received any reports of lapses in providing treatment to wild animals.
- (b)&(c) In view of (a) above, question does not arise.
